

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
11th ADVANCED WORKSHOP FOR INSOLVENCY PROFESSIONALS

ON

INSOLVENCY OF PERSONAL GUARANTORS TO CORPORATE DEBTORS & SALE AS GOING CONCERN

25th JUNE, 2021 (FRIDAY)

ONLINE WORKSHOP

Time	Sessions	Resource Persons
10:30 - 10:45	Inauguration	Mr. Sudhaker Shukla, WTM, IBBI
10:45 – 12:00	Insolvency Resolution Process and Bankruptcy Process of Personal Guarantors to Corporate Debtors (PG to CD)	Mr. Amit Gupta, Insolvency Professional
12:00 – 12:15	Break	
12:15 - 13:30	Evolving Jurisprudence with respect to PG to CD	Mr. Vinod Kothari, Insolvency Professional
13:30 – 14:30	Break	
14:30 - 15:45	Sale as Going Concern in Liquidation under IBC – Overview	Ms. Kalpana G, Insolvency Professional
15:45 – 16:00	Break	
16:00 – 17:15	Sale as Going Concern in Liquidation under IBC – Case Study	Ms. Kalpana G, Insolvency Professional
17:15 - 17:30	Vote of Thanks	ED/CGM, IBBI
